

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4362 OF 2007

DELHI DEVELOPMENT AUTHORITY

Appellant (s)

VERSUS

M.L.AGGARWAL

Respondent(s)

(With office report )

Date: 08/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

Mr. A. Sharan, ASG  
Mr. Vishnu B. Saharya, Adv.  
for M/S Saharya & Co.,Adv.

For Respondent(s)

Ms. Asha Jain Madan,Adv. (NP)

UPON hearing counsel the Court made the following  
ORDER

Put up after summer vacation.

(Sukhbir Paul Kaur)  
Court Master

(P.S. Tyagi)  
Court Master